

Probe into crash landing at Mangalore airport

1874. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to State:

- (a) whether it is a fact that 2010 like crash was averted in Mangalore airport recently;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government has ordered a probe into this incident;
- (d) if so, the details thereof; and
- (e) whether it is also a fact that this incident took place on the same runway at the same airport as well as the air route and flight number were also the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) to (e) An undershoot landing incident to B-737-800 aircraft VT-AXE of M/s Air India Charters Ltd. occurred on 14th August, 2012 at Mangalore Airport while operating flight IX-814, Sector Dubai-Mangalore. The flight number, air route and runway used for landing were same as the Mangalore crash which occurred in the year 2010.

Government has classified the occurrence as serious incident and constituted a Committee of Inquiry to carry out the investigation.

Raxaul airport in Bihar

1875. SHRI SABIR ALI: Will the Minister of CIVIL AVIATION be pleased to state the current status of the measures taken to put Raxaul airport, Bihar in operation and by when it will be ready?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): Raxaul Airport in Bihar belongs to Airports Authority of India (AAI) and is presently non-operational. In a report prepared by Planning Commission, it is suggested to upgrade this airport under PPP model. The timeline for operationalisation of the airport can be made only after a final view is taken in the matter.